

List of Civil Cases transmitted to District courts of Pecuniary Jurisdiction up to 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice								
S. No.	Type of case	Case No.	Year	Party	District	Valuation	Judgement passed By	Letter No. & Date
1	FAFO	431	1988	Prem Shanker vs Nem Shanker	Aligarh	237186	Civil Judge	723/08.3.2016
2	FAFO	971	1992	Mirza Arif Bakth vs Zawwar Sultana	Aligarh	1120000	Civil Judge	734/08.3.2016
3	FAFO	843	1992	Harish Chandra vs Raghubir Prasad	Aligarh	110540	Civil Judge	737/08.3.2016
4	FAFO	1154	1992	SOUP vs Ms CKS Engineers	Aligarh	1351480	Civil Judge	731/08.3.2016
5	FAFO	331	1993	Awadh Behari vs Bai Mahand	Aligarh	360	Civil Judge	733/08.3.2016
6	FAFO	822	1993	SOUP vs Ms Jain Brothers	Aligarh	349331	Civil Judge	735/08.3.2016
7	FAFO	277	1993	Rajendra Singh vs Shanti Devi	Aligarh	114000	Civil Judge	736/08.3.2016
8	FAFO	569	1995	Ram Babu vs Jagdish Prasad	Aligarh	245200	Civil Judge	728/08.3.2016
9	FAFO	987	1995	Manik Barman vs Sri Krishna Chandra Ji Maharaj	Aligarh	516000	Civil Judge	738/08.3.2016
10	FAFO	828	1996	UOI vs AMU	Aligarh	201199	Civil Judge	740/08.3.2016
11	FAFOD	[131]	1996	Hathras Merchants Chamber vs Krishi Mandi Samiti	Aligarh	600000	Additional Civil judge	741/08.3.2016
12	FAFO	1601	2000	Ms RK Saini vs ESIC	Aligarh	156973.5	Civil Judge	745/08.3.2016
13	FAFOD	[230]	2000	Naeem Akhtar vs Smt Mehroz	Aligarh	1200000	Civil Judge	743/08.3.2016
14	FAFO	3389	2003	ESIC vs Ms Apsara Cinema	Aligarh	160	Civil Judge	726/08.3.2016
15	FAFO	3555	2004	Shyam Babu vs Vimlesh Kumari	Aligarh	600000	Additional Civil Judge	721/08.3.2016
16	FAFO	869	2006	Gaon Sabha vs Nagar Nigam	Aligarh	1000000	Civil Judge	724/08.3.2016
17	FAFO	1620	2006	ADA vs Panna Lal	Aligarh	1000000	Civil Judge	739/08.3.2016
18	FAFO	4489	2012	Gauri Shankar vs Shaik Ali	Aligarh	2000000	Additional Civil Judge	729/08.3.2016
19	FAFO	1568	2012	Ranbir Singh vs Vimlesh Gautam	Aligarh	760000	Additional civil judge	744/08.3.2016
20	FAFO	3220	2012	Ahmadur Sherwani vs Masood Sherwani	Aligarh	2000000	Additional civil judge	732/08.3.2016
21	FAFO	1736	2012	LD Varshanvey vs Vinay Bansal	Aligarh	1000000	Additional Civil judge	742/08.3.2016
22	FAFO	293	1996	Krishi Utpadan Mandi vs M/s BK Traders	Aligarh	700000	Civil Judge	722/08.3.2016

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23	FAFO	120	2002	Megh Singh vs Nanak Chand	Aligarh	6,78,000	Civil Judge	720/08.3.2016
24	FAFO	153	1997	Sasni Vidya Peeth vs Kunwarpal Singh	Aligarh	525000	Civil Judge	725/08.3.2016
25	FAFO	181	1996	UPSEB vs Ms Shiva Engineers	Aligarh	700000	Civil Judge	727/08.3.2016
26	FAFO	2251	2004	Madhu Yadav vs Usha Yadav	Aligarh	511000	Civil Judge	730/08.3.2016

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S .NO.	Case Type	CASE NO.	YEAR	DISTRICT	VALUATION OF APPEAL	JUDGEMENT PASSED BY	PARTY NAME	LETTER NO./ DATE
1	FAPL	252	2014	GAUTAM BUDHA NAGAR	5,00,921	CIVIL JUDGE	GIRIRAAJ SHARMA V/S SMT. NATTHO DEVI AND OTHERS	667 / 02/03/2016
2	FAPL	103	2009	GAUTAM BUDHA NAGAR	6,00,000	CIVIL JUDGE	BHEEM SINGH AND OTHERS V/S SANTRA AND OTHERS	668/ 02/03/2016
3	FAPL	353	2011	GAUTAM BUDHA NAGAR	15,00,000	ADD CIVIL JUDGE	PISAURI LAL BOHRA V/S NOIDA AND OTHERS	669/ 02/03/2016
4	FAPL	24	2016	GAUTAM BUDHA NAGAR	24,74,708.40	CIVIL JUDGE	SRI BHAWESH ASTHANA V/S SMT MEERA KUMARI SHARMA AND OTHERS	670/ 02/03/2016
5	FAPL	382	2011	GAUTAM BUDHA NAGAR	6,35,000	ADD CIVIL JUDGE	SATISH KUMAR MIGLANI AND OTHERS V/S M/S MONICA STEEL PVT. LTD. AND OTHERS	671/ 02/03/2016
6	FAPL	306	2011	GAUTAM BUDHA NAGAR	7,50,000	CIVIL JUDGE	SULTAN SINGH V/S BALVIR SINGH AND OTHERS	672/ 02/03/2016
7	FAPLD	227	2014	GAUTAM BUDHA NAGAR	5,07,000	CIVIL JUDGE	MR. BRIJPAL SINGH V/S LOTUS VALLEY INTERNATIONAL SCHOOL	673/ 02/03/2016
8	FAPL	236	2014	GAUTAM BUDHA NAGAR	12,00,000	CIVIL JUDGE	M/S CITIZEN ISPAT PRIVAT LTD V/S RAM KISHAN GARG	674/ 02/03/2016
9	FAPLD	287	2015	GAUTAM BUDHA NAGAR	7,76,000	CIVIL JUDGE	HCL INFOSYSTEMS LTD V/S ICICI BANKING AND OTHERS	675/ 02/03/2016
10	FAPLD	9	2011	GAUTAM BUDHA NAGAR	9,50,000	CIVIL JUDGE	SELAK RAM NAGAR AND OTHERS V/S SURESH NAGAR	676/ 02/03/2016
11	FAPL	596	2014	GAUTAM BUDHA NAGAR	10,00,000	CIVIL JUDGE	SHEORAJ V/S UDAIVEER AND OTHER	677/ 02/03/2016
12	FAPL	436	2014	GAUTAM BUDHA NAGAR	5,40,000	CIVIL JUDGE	M/S J&J ELECTRICAL V/S NEW OKHLA INDUSTRIAL DEVLOPMET AUTHORITY	678/ 02/03/2016
13	FAPL	562	2013	GAUTAM BUDHA NAGAR	7,01,353	CIVIL JUDGE	SURJEET SINGH AND OTHERS V/S NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY AND OTHERS	679/ 02/03/2016
14	FAPL	393	2015	GAUTAM BUDHA NAGAR	6,55,012	CIVIL JUDGE	M/S PERFECT MARKETING THROUGH RAKESH AGRAWAL AND OTHERS V/S M/S J.K.D ENTERPRISES AND OTHERS	680/ 02/03/2016
15	FAPL	157	2011	GAUTAM BUDHA NAGAR	6,00,000	CIVIL JUDGE	SMT CHANDER PRABHA DEVI AND OTHERS V/S BINU APOORV AND OTHER	681/ 02/03/2016

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16	FAPL	27	2013	GAUTAM BUDHA NAGAR	6,65,000	CIVIL JUDGE	RAM KISHAN AND OTHERS V/S THAWARIA AND OTHERS	682/ 02/03/2016
17	FAPL	299	2015	GAUTAM BUDHA NAGAR	6,00,000	ADD CIVIL JUDGE	MAHENDRA AND OTHERS V/S GREETER NOIDA VIKAS PRADHIDARAN AND OTHERS	683/ 02/03/2016
18	FAPL	434	2014	GAUTAM BUDHA NAGAR	8,27,000	ADD CIVIL JUDGE	BHARAT SINGH V/S PAPU AND OTHERS	684/ 02/03/2016

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1	FAPL	686	2001	ALIGARH	5,70,000	CIVIL JUDGE	SMT.SHANTI DEVI AND OTHERS V/S SMT BEENA SHARMA AND OTHERS	707/08.03.2016
2	FAPL	324	2015	ALIGARH	5,90,000	ADD CIVIL JUDGE	SMT.RANI DEVI V/S SATISH KUMAR SHARMA AND OTHERS	708 /08.03.2016
3	FAPL	147	2013	ALIGARH	25,00,000	ADD CIVIL JUDGE	SRI TIKA RAM CARITABLE FAMILY TRUST V/S NAGAR NIGAM ALIGARH AND OTHERS	709 /08.03.2016
4	FAPL	295	2015	ALIGARH	24,50,000	ADD CIVIL JUDGE	SMT. MAYA RANI AND OTHERS V/S SRI RADHA CHARAN AND OTHERS	710 /08.03.2016
5	FAPL	344	2010	ALIGARH	10,00,000	ADD CIVIL JUDGE	KAMTA PRASAD GARG V/S SMT. SHASHI AND OTHERS	711 /08.03.2016
6	FAPL	232	2014	ALIGARH	12,00,000	CIVIL JUDGE	BRIJ MOHAN SINGH V/S SRI BISHNU PRASAD AGRAWAL	712 /08.03.2016
7	FAPL	376	2010	ALIGARH	8,00,000	CIVIL JUDGE	SRI.DAMODAR SWAROOP MAHESHWARI V/S DR. AVIRAL MAHESHWARI	713 /08.03.2016
8	FAPL	329	2015	ALIGARH	15,00,000	CIVIL JUDGE	RAM SINGH V/S POKHAL SINGH	714 /08.03.2016
9	FAPL	306	2015	ALIGARH	20,00,000	ADD CIVIL JUDGE	GOVIND MOHAN GARG AND OTHER V/S MUKESH LODHI AND OTHERS	715 /08.03.2016
10	FAPL	218	2014	ALIGARH	6,00,000	UPPER CIVIL JUDGE	SARDAR SINGH V/S SMT. KELA DEVI AND OTHERS	716 /08.03.2016
11	FAPLD	154	2014	ALIGARH	10,00,000	UPPER CIVIL JUDGE	MOHAMMAD SHAKIR V/S MOHAMMAD SABIR	717 /08.03.2016
12	FAPLD	241	2014	ALIGARH	10,00,000	ADD CIVIL JUDGE	NAGAR NIGAM ALIGARH V/S ASHOK KUMAR AND OTHERS	718 /08.03.2016
13	FAPL	803	2001	ALIGARH	3,75,205	CIVIL JUDGE	BANK OF BARODA V/S M/S STANDART ELECTRIC CO. AND OTHERS	719 /08.03.2016